

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.04.2022 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 07 of 2021	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	Swaroop George-R4 Nidhi Raj Bindra-R8 Rahul Gajera-R13 J.C. Patel-R16 & R18 Ramesh Kr. Chowdhary-R17

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 59 of 2022	Kishor Kakumal Keswani Vs. Manohar Kakumal Keswani & Ors.	Vikram Hegde	
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1103 of 2019	Brice Town Planners Pvt. Ltd. Vs. Chidambaram Narayanam & Anr.	Gauri Rishi	Amit Bhatnagar-R1 Gaurav Srivastava-R2
4.	Comp. App (AT) No. 360 of 2019	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	Serman Rawat (R1) Ramesh Dugar (R3)

For Hearing

5.	Comp. App. (AT) (Ins) No. 414 of 2021	Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors.	Shubhabrata Chakraborti	Aishani Das Rishabh Jalsani-R1 Saloni Thakker-R2 Nilang Desai-R3 Nishi Bhankharia-R4 & R5
6.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
7.	I.A. No. 1944-1946 of 2021 in Comp. App. (AT) No. 257 of 2019	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors. With	K. Datta	Rahul Gupta

8.	Comp. App. (AT) No. 265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors. With	Neeraj Kumar Gupta	Diggaj Pathak-R1 to R4
9.	Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari	Neeraj Gupta-R7
10.	Comp. App. (AT) (Ins) No. 803 of 2020	C.E. Fernandes Vs. Naveen Sood Resolution Professional For GEI Industrial Systems Ltd. & Anr.	Davesh Bhatia	Naveen Sood-RP Gaurav Mathur Anushree Kapadia Anvi Majumdar
11.	Comp. App. (AT) (Ins) No. 24 of 2021	Dinesh G. Jaiswal Vs. Punjab National Bank & Anr.	Purushottam Kumar Jha	Aditya Dewan-R1 & R2
12.	Comp. App. (AT) (Ins) No. 253 of 2021	Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr.	Pratap Singh Ahluwallia	Vaijayant Paliwal Moulshree Shukla Misha
13.	Comp. App. (AT) (Ins) No. 498 of 2021	Anshdeep Chaddha Vs. S.E. Power Ltd. & Anr.	Jaya Goyal	Harshal Kumar-R1
14.	Comp. App. (AT) (Ins) No. 580 of 2021	Manoj Kumar Singh, IRP Vs. Insolvency & Bankruptcy Board of India	Arvind Kumar	Abhishek Kumar
15.	Comp. App. (AT) (Ins) No. 681 of 2021	Kamlesh Bhavara Jain & Anr. Vs. Abhishek Nagori & Anr.	Kumar Sumit	Mukund P Unny-R1
16.	Comp. App. (AT) No. 25 of 2021	Subham Construction Pvt. Ltd. Vs. Registrar of Companies, Orissa	Dhananjay Bhaskar Ray	Kamal Kant Jha-R1
17.	Comp. App. (AT) No. 41 of 2021	Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha	Dhananjay Bhaskar Ray	Kamal Kant Jha- COC Saurabh
18.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors. With	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3

19.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
20.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
21.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
22.	Competition App. (AT) No. 31 of 2018	Shri Amritanshu Khaitan Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
23.	Competition App. (AT) No. 32 of 2018	Shri Suvamoy Saha Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
24.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
25.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India & Ors. With	Anuj Berry	Udayan Jain-R1
26.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
27.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India With	A. Chakrabarty	Udayan Jain-R1
28.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar